GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO 571

TO BE ANSWERED ON WEDNESDAY, THE 19.07.2017

Abolition of Tribunals/Commissions

571. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government is planning to abolish the Tribunals/Commissions System as they have become outdated and do not suit the present needs of the Government;

(b) if so, the details thereof; and

(c) whether the Government has envisaged any other system for introduction in their place and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE & ELECTRONICS AND INFORMATION TECHNOLOGY

(SHRI P.P. CHAUDHARY)

- (a) No Sir.
- (b) & (c) Does not arise in view of reply to (a) above.